

(d) The Law and Order and Crime situation in Delhi is kept under continuous review. Various measures, like increase in manpower and vehicles of Delhi Police, opening of new Police Stations and Police Posts, introduction of intensified foot and mobile patrolling, surprise checking of vehicles, surveillance over known criminals and posting of pickets at vulnerable points have brought about an improvement in the law and order situation in Delhi.

#### **Excess capacity utilisation by Colgate Palmolive (India) Ltd.**

932. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to prosecute the Colgate Palmolive (India) Ltd. for producing in excess of its licenced capacity in violation of the Industries (Development and Regulations) Act; and

(b) if so, the details and facts thereof and the steps proposed to be taken to set the things right?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). M/s Colgate Palmolive (India) Limited, Bombay, in their annual reports for 1978 and 1979 had, *inter-alia*, indicated an installed capacity of 2024 tonnes for toothpowder and 6982 tonnes for toothpaste. In the annual report for 1980, the company has, *inter-alia*, mentioned that installed capacity at full utilisation of equipment based on replacement of old equipment, current technological and other relevant factors has been assessed at 4500 tonnes for toothpowder and 11000 tonnes for toothpaste. On these facts, a notice was issued on 4th December, 1981 to the company asking it to show cause why action should not be initiated for violation of the provisions of Section 13(1)(d) of the Industries (Development and Regulation) Act, 1951. The company has submitted that there has been no violation of the provisions. Government has constituted a Technical

Team on 27th February, 1982 to ascertain the facts of expansion of productive capacity. The team has yet to submit its report.

#### **Important discovery by Indian Geologists**

934. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware of an important discovery by Indian Geologists led by the Indian School of Mines, Dhanbad that the oldest rock of the world exists in Chhabasa in Bihar; if so, facts in detail with its theoretical and practical implications; and

(b) whether Government would reward these scientists for such historic findings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) In an article published in June, 1981 in a scientific journal, it has been claimed that some Indian Geoscientists, one of whom belongs to Indian School of Mines, Dhanbad, have discovered jointly 3,800 million years old rocks in Champua-Onajari region in Keonjhar-Singhbhum districts in Orissa and Bihar. The Champua rocks were identified as very old by Geological Survey of India officers also about 40 years back. Such old rocks give important clues for understanding the early formation of the earth's crust.

(b) Government suitably rewards scientists responsible for making important scientific discoveries and contributions.

#### **Action taken on resolution of Minorities Commission**

935. SHRI S. A. DORAI SEBASTIAN: Will the Minister of HOME AFFAIRS be pleased to state the action taken on the Resolution of Minorities Commission which was adopted on 29 December, 1981 in regard to evolving a code of conduct for political parties in the context of communal harmony?